

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 36**  
**(IB)-216(PB)/2022**

**IN THE MATTER OF:**

Muthoot Fincorp Ltd

.... Petitioner

v.

Ram Niwas Lather

.... Respondent

**Order U/s. 95 (1) of (IBC), 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner : Adv. Gautam Swarup, Adv. Ankur Das  
For the Respondent : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.  
Ankita Bajpai, Adv. Naina Mathur  
For the RP : Mr. A M Gahrana, RP

**ORDER**

**RA-37/2022**

Ms. Ankita Bajpai, Ld. Counsel appeared through VC on behalf of the Personal Guarantor and states that she has not received the copy of the RA. Ld. Counsel for the Applicant undertakes to serve the same. List the matter before the Principal Bench on **20.05.2024**.

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

**-Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**

15.04.2024  
Lalit